(J.H.C. Sch. 1-7)
From:
Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

**a**: Office – 0651-2481449 Fax No. – 0651 – 2481116

File No. XXII(6)/1	/2021-22/Apptt
Letter No.	/Apptt.
Dated:	

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- 1. Mr. Praveen Oraon, SDJM, Ranchi
- 2. Ms. Anju Kumari Minz, Civil Judge (Jr. Div.), Ranchi
- 3. Ms. Nutan Ekka, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
- 4. Ms. Ankita Sharma, JM-cum-PM, J J Board, Ranchi
- 5. Ms. Kaveri Kumar, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
- 6. Ms. Dhriti Dhairya, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
- 7. Ms. Aishwarya Srivastava, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
- 8. Mr. Shivraj Mishra, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
- 9. Ms. Sonali Singh, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
- 10. Ms. Srishti Ghai, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
- 11. Ms. Shradha Bhushan, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
- 12. Ms. Rojleena Bara, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
- 13. Mr. Tushar Anand, Addl. Civil Judge (Jr. Div.)-cum Judge I/c-cum-P.M., J.J.Board, Khunti
- 14. Ms. Vidyawati Kumari, Addl. Civil Judge (Jr. Div.)-cum-JM, Ramgarh
- 15. Ms. Smriti Tripathi, Addl. Civil Judge (Jr. Div.)-cum-JM, Ramgarh
- 16. Ms. Anulica Kumar, Addl. Civil Judge (Jr. Div.)-cum-JM, Ramgarh
- 17. Ms. Puja Kumari Lal, P.M. JJB-cum-JM, Lohardaga
- 18. Ms. Suchita Nidhi Tigga, Addl. Civil Judge (Jr. Div.)-cum-JM, Lohardaga
- 19. Ms. Nirmala Barla, SDJM-cum-Civil Judge (Jr. Div.), Gumla
- 20. Ms. Jaya Smita Kujur, Addl. Civil Judge (Jr. Div.)-cum-JM, Gumla
- 21. Ms. Remi Praphul Baa, SDJM, Hazaribagh
- 22. Ms. Reema Kumari, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
- 23. Ms. Sumeeta Shweta Minz, JM-cum-PM, JJ Board, Hazaribagh
- 24. Ms. Shrishti Kumari, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
- 25. Mr. Mohit, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
- 26. Ms. Priyanka Chopra, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
- 27. Ms. Sumi Bina Horo, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
- 28. Ms. Purnima Tirkey, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
- 29. Ms. Arpita Narayan, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
- 30. Ms. Shivani Sharma, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
- 31. Ms. Neha Jha, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
- 32. Ms. Supriya Rani Tigga, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur
- 33. Ms. Shree Priya, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur
- 34. Mr. Numan Khan Azam, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur
- 35. Mr. Alok Ojha, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur
- 36. Ms. Namita Minz, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur
- 37. Mr. Aditya, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur

- 38. Ms. Jyotsna Pandey, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur
- 39. Mr. Richesh Kumar, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur
- 40. Mr. Prashant Singh, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur
- 41. Mr. Amit Alda, SDJM-cum-Civil Judge (Jr. Div.), Jamshedpur (Ghatsila)
- 42. Mr. Anil Kumar, S.D.J.M., Bokaro
- 43. Mr. Bhupesh Chandra Samad, Civil Judge (Jr. Div.)-cum-JM-cum-PM, JJ Board, Bokaro
- 44. Ms. Rashim Chandel, Addl. Civil Judge (Jr. Div.)-cum-JM, Bokaro
- 45. Ms. Sweta Soni, Civil Judge (Jr. Div.)-cum-JM, Tenughat (Bokaro)
- 46. Ms. Samirah Khan, Addl. Civil Judge (Jr. Div.)-cum-JM, Bokaro
- 47. Ms. Minakshi Verma, Addl. Civil Judge (Jr. Div.)-cum-JM, Bokaro
- 48. Ms. Sakshi Srivastava, Addl. Civil Judge (Jr. Div.)-cum-JM, Tenughat (Bokaro)
- 49. Ms. Rupam Smiriti Topno, Addl. Civil Judge (Jr. Div.)-cum-JM, Tenughat (Bokaro).

Subject: - Nomination of Judicial Officers for attending one day "Conference on Mediation" scheduled to be held on 23.07.2022 at Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy, Jharkhand, Ranchi at 09.30 AM.

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid conference scheduled to be held on 23<sup>th</sup> July, 2022 at Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy Jharkhand, Ranchi.

All the officers have to report at Academy for conference at 09.30 A.M. sharp in proper dress.

All the officers must have been vaccinated and should be COVID Negative through Rapid Antigen Test report of not more than 48 hours.

You are, therefore, directed to attend the aforesaid conference on the date as mentioned above. Accordingly, you are accorded necessary permission to attend the aforesaid conference.

Yours sincerely,

Sd/- Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 2571 /Apptt.

Dated, Ranchi, the 19/07/2022

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1493/JAJ dated 18.07.2022 / the Principal District & Sessions Judges of Khunti, Bokaro, Jamshedpur, Gumla, Lohardaga, Hazaribagh and Ramgarh / the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration)